#10 to 12

% 05.08.2011

Present: Mr. S. Krishanan, Adv. for the assessee.
Mr. Abhishek Maratha, Sr. Standing Counsel for the Revenue.

(*Common Orders*)

+**ITA Nos.1016, 1017, 1020/2009**
*

Learned counsel for the appellant/assessee seeks permission to withdraw these appeals.

These appeals are dismissed as withdrawn.

A.K. SIKRI, J.

J.R. MIDHA, J.

AUGUST 05, 2011
pmc